

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4715
ANSWERED ON:09.05.2007
FAKE ABSENCE AND TERMINATION OF LABOURERS
Ahir Shri Hansraj Gangaram

Will the Minister of COAL be pleased to state:

- (a) whether the Government has received complaints from the Workers`Organizations and Public Representatives regarding cases of shocking fake absence of labourers and their termination from the jobs in several coal mine projects of Vekoli, a subsidiary company of Coal India Limited (CIL).
- (b) if so, the details thereof and the reaction of the Government thereto ;
- (c) whether the Government is contemplating to give any opportunity to such labourers; and
- (d) the steps taken/proposed to be taken by the Government in this regard ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COAL (DR. DASARINARAYANA RAO)

(a) to (d) : No instance where services of workers have been terminated on account of false absenteeism has been brought to the notice of management of Western Coalfields Limited. In the case of habitual and long absenteeism, action is initiated against the employees after due compliance of the procedures contained in Certified Standing Orders of Western Coalfields Limited.